

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2785**  
TO BE ANSWERED ON 15.03.2016

**Jurisdiction of NRCP**

2785. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that to ensure an integrated approach, the Government is planning to transfer the jurisdiction of National River Conservation Plan (NRCP), which takes care of 30 major rivers other than the Ganga and its tributaries; and

(b) if so, the details thereof and the time by which it is likely to be finalised?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) There is no proposal to transfer the jurisdiction of National River Conservation Plan (NRCP).

(b) Does not arise.

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